

The Deputy Minister of Irrigation and Power (Shri Hathi): The project will irrigate 3.74 lakh acres of land in Nepal and will supply hydro-electric power to the extent required by that Government.

COFFEE

544. Pandit Munishwar Datt Upadhyay: (a) Will the Minister of Commerce and Industry be pleased to state what were the total quantities of coffee produced in India in the years 1947, 1950 and 1951 and in which States?

(b) What are the quantities of coffee exported in the said years, to what countries were the exports made and what was the value of such exports?

(c) What is the total consumption of coffee in our country and what is the amount of excise duty collected in the said years?

(d) What is the amount still being spent annually for popularising coffee and with what effect?

The Minister of Commerce (Shri Karmarkar): (a) to (c). A statement is laid on the Table of the House.

(d) The amounts spent on propaganda from the General Funds of the Indian Coffee Board, during the last 4 years are given in the Statement laid on the Table of the House. [For (a) to (d). See Appendix VII, annexure No. 7.]

As a result of the propaganda for coffee undertaken by the Board during the last 12 years, coffee consumption in the country has almost doubled.

AUTOMOBILE MANUFACTURE AND IMPORT

545. Sardar Hukam Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) what was the number and value of motor vehicles, parts and accessories, including tractors and motorcycles, imported on Government, civil as well as military, and private account, during each of the last five years, ending 31st March, 1952, and the countries from which these vehicles, parts and accessories were so imported;

(b) the output of the Indian motor vehicles manufacturing companies, whether by way of re-building or re-conditioning old or broken down vehicles, or those assembled from parts imported separately as parts and those wholly manufactured in India in every respect; and

(c) the approximate date by which it is expected that the several Indian concerns engaged in this Industry would

be able, among themselves, to meet, from their own aggregate production, the needs of India in this behalf?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The Government have no information beyond what is contained in the Foreign Sea and Air-borne Trade Accounts, copies of which are available in the Library of the House.

(b) Attention of the hon. Member is invited to the answer to Part (c) of the Unstarred Question No. 305 on 2nd December, 1952.

(c) It would be unexpedient for Government to hazard a guess.

PATENT RIGHTS AFFECTING AUTOMOBILE MANUFACTURE

546. Sardar Hukam Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) what arrangements have been made by each of the motor vehicles manufacturing companies to secure patent rights affecting engines, parts and accessories of motor vehicles now made by them;

(b) whether any applications have been received, and, if so, how many in each of the last five years, ending 31st of March, 1952, for patenting any device, gadget or process, needed in the production and equipment of motor cars, their parts and accessories in India;

(c) how many of them have gone into production and proved commercial success; and

(d) whether Government have made any agreements with any motor vehicle manufacturing concern in any foreign country, from which such vehicles or parts were imported at any time in the last five years, for training up Indian technicians to a degree sufficient to enable them to build or produce these vehicles, their parts, or accessories, within this country?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) So far as Government are aware, the Indian manufacturers have entered into agreements with foreign manufacturers for securing the technical know-how. Government do not have details.

(b) 73 applications were received for the period from 1st April 1947 to 31st March 1952, as detailed below:

1947-48	21
1948-49	9
1949-50	18
1950-51	12
1951-52	13

(c) Information is not available.

(d) No, Sir.

TUBE-WELL BORING MACHINE

547. **Shri Chinaria:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that a Refugee Firm of Ludhiana has invented a tube-well boring machine?

(b) Are Government doing anything to encourage such local enterprise?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) A firm in Ludhiana makes such machines but it is not known whether it is refugee concern.

(b) It is the general policy of Government to help such enterprise to the extent possible.

JUTE-GROWERS OF BIHAR

548. **Shri L. N. Mishra:** (a) Will the Minister of Commerce and Industry be pleased to state the measures taken in pursuance of the assurance given in the House on the 17th of June, 1952 to improve the plight of the jute-growers of Bihar?

(b) Is there any proposal to erect some jute mills in Bihar?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The hon. Member is apparently referring to my remarks on the 17th June 1952 about improving the existing facilities for the transport of Bihar raw jute. If so, steps are being taken to complete the construction of the Madhepura-Murliganj line by 1953-54. This line will supplement the existing transport facilities provided by the Parsarma Supaul Railway.

(b) There are two jute mills in Bihar already. No application for the erection of any new mills in that State has so far been received.

मिट्टी का तेल (अभाव)

५४९. श्री बाल्मोकि: क्या निर्माण, गृह-व्यवस्था तथा रसद मन्त्री यह बतलाने की कृपा करेंगे कि ;

(क) क्या यह सच है कि देश में मिट्टी के तेल का अभाव है ;

(ख) यदि सच है, तो तेल के नये कप खोजने के लिये क्या पग उठाये जा रहे हैं; तथा

(ग) इस काम में लगे वैज्ञानिकों की संख्या ?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) There is no scarcity though our requirements are met mainly by imports.

(b) Extensive surveys and detailed investigations are being carried out in different parts of the country, to find out new oil wells.

(c) One Petroleum Geologist with 4 to 6 other officers.

U.S. AMBASSADOR'S VISIT TO BHAKRA DAM

550. **Shri C. R. Chowdary:** (a) Will the Minister of Irrigation and Power be pleased to state whether the U.S. Ambassador in India visited the site of the construction of the Bhakra Dam?

(b) What was the purpose of his visit?

(c) Who accompanied him on behalf of the Government of India?

(d) Whom did he meet at the site of construction?

(e) What was the nature of the discussions he had with those whom he met?

(f) What is the outcome of his visit?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) His Excellency the Ambassador of the U.S.A. visited the site in order to see this interesting work in progress.

(c) Shri A. N. Khosla, Additional Secretary in the Ministry of Irrigation and Power.

(d) Senior Indian Officers and American Specialist, working on the Project.

(e) There were no particular discussions.

(f) Does not arise.

SHORT SUPPLY OF WAGONS FOR COAL TRANSPORT

551. **Dr. Ram Subhag Singh:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that huge quantities of coal are lying at the pit-heads of various coal fields in West Bengal and Bihar on account of short supply of wagons to transport them to consumers;